

## File No. 10/03/2021-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 11<sup>th</sup> June 2021

## ORDER

There is vacation in following NCLT Benches during month of June & July 2021. The Benches presently working at these stations shall attend respective urgent matters as per convenience of Hon'ble member (s) through Video Conference.

S. No.	Bench	Vacation Period
1	Delhi	14.6.2021 to 30.6.2021
2	Allahabad	17.6.2021 to 30.6.2021
3	Chandigarh	21.6.2021 to 4.7.2021
4	Jaipur	21.6.2021 to 4.7.2021
5	Guwahati	1.7.2021 to 18.7.2021

The Member (s) shall grant hearing to urgent matters on the date convenient to the Hon'ble Member(s).

The registry shall remain open during this period.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/ Kochi/ Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Bar Councils.